

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.210 – IA 350 of 2021
Item No.211 – IA 263 of 2021
Item No.212 – IA 52 of 2022
Item No.213 – IA 316 of 2022
Item No.214 – IA 220 of 2022
Item No.215 – IA 266 of 2022
In
CP(IB) 397 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

M/s Abhinandan Multitrade Pvt Ltd & Anr
V/s
M/s KSL & Industries

.....Applicant

.....Respondent

Order delivered on 21/07/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

IA 350 of 2021, IA 263 of 2021, IA 52 of 2022, IA 316 of 2022, IA 220 of 2022, IA 266 of 2022

Due to paucity of time, as the Hon'ble Members are holding another Bench, The matter could not be taken up.

List IA 350 of 2021, IA 263 of 2021, IA 316 of 2022, IA 220 of 2022 on 15.09.2022.

List IA 52 of 2022, IA 266 of 2022 on 02.08.2022

-sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**